## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.163 of 2001.

Thursday, this the 22nd day of March, 2001.

CORAM:

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

K.A.Thomas,
Kurisingal House,
Elamakkara, Kochi-26. Applicant
(By Advocate Shri P.K.Madhusoodhanan)

Vs.

- 1. Senior Section Engineer (Carriage & Wagon), Southern Railway, Cochin Harbour Terminus, Kochi-3.
- 2. Senior Divisional Personnel Officer, Southern Railway, Trivandrum Central.
- Jivisional Railway, Manager, Southern Railway, Trivandrum Central.
- 4. Union of India represented by its General Manager, Southern Railway, Park Town, Chennai-3.

Respondents

(By Advocate Smt. Sumathi Dandapani)

The application having been heard on 22.3.2001, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant seeks permission to withdraw the Original Application. Permission is granted and the O.A. is dismissed as withdrawn. No costs.

Dated the 22nd March 2001.

T.N.T.NAYAR ADMINISTRATIVE MEMBER

A.V.HARIDASAN VICE CHAIRMAN

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